

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3410
ANSWERED ON:15.05.2006
RADIO STATION AT JASHPUR
Sai Shri Vishnu Dev

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether a radio station has been sanctioned at Jashpur district in Chhattisgarh;
- (b) if so, the details thereof; (
- (c) the progress so far made in this regard ; and (
- (d) the time by which it is likely to be set up and made functional ?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. R. DASMUNSI)

(a) to (d) : A 5 kW F.M. transmitter at Jashpurnagar (Chhattisgarh) was approved as a part of the Tenth Five Year Plan Scheme. While the site for setting up of the transmitter has been finalized, the same is pending allotment with the State Government for which the matter is being pursued with them. Due to this delay, the project is not expected to be commissioned during the Tenth Five Year Plan period and is likely to spill-over to the Eleventh Plan period. No precise time-frame can be indicated at this juncture as its implementation will also depend on the approval and availability of resources.